# **Public Information Officer**

S. No.	Designation	Office Address	Tel. No.	Jurisdiction
1.	Sh. Mukesh C. Sharma, Dy. Secretary (Admn.)/H.O.O.	Delhi Legislative Assembly Secretariat	23890060	Delhi Legislative Assembly Secretariat

## **Assistant Public Information Officer**

S. No.	Designation	Office Address	Tel. No.	Jurisdiction
1.	Shri Ranjit Singh Bisht, Section Officer	Delhi Legislative Assembly Secretariat		Delhi Legislative Assembly Secretariat

## First Appellate Authority

S. No.	Designation	Office Address	Tel. No.	Jurisdiction
1.	Secretary (LA)	Delhi Legislative Assembly Secretariat	23890007	Delhi Legislative Assembly Secretariat

(Rahjit Singh Bisht)

Section Officer,

Secretariat,

Delhi,

Govt. of NCT of Delhi,

Old Secretariat, Delhi-110054

# TO STATIVE STREET

# LEGISLATIVE ASSEMBLY SECRETARIAT {ADMINISTRATION BRANCH} NATIONAL CAPITAL TERRITORY OF DELHI OLD SECRETARIAT, DELHI 110054

F.No.19(2)/2021/LAS/Estt./ 4233

Dated: 03.05,24

To

The Public Information Officer,
Delhi Legislative Assembly Secretariat,
Old Secretariat,
Delhi – 110054.

## Sub: Providing the information of RTI Manuals.

Sir,

This is with reference to your letter No. F.No.19(04)/2021/LAS/Estt./RTI/3498 dated 28.03.2024 on the above said subject, details of information sought is given as under:-

Point No.	Question	Reply
1.11.1	Number of employees against whom disciplinary action have been (i) pending for Minor Penalty or Major Penalty proceedings.	As per records available in this Secretariat, there are no disciplinary proceedings pending against any employee at the level of this Secretariat.
1.11.2	(ii) Finalized for Minor penalty or major penalty proceedings	N.A.

Yours faithfully

(MUKESH C. SHARMA) DY. SECRETARY(ADMN.)/HOO